

122
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal.No.414/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	Shree Balaji Natural Resources & Power (P) Ltd & Anr-Vs-ROC, Cuttack (Odisha)		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

SANKAR K. PATNAIK
NCS

Appeals

Appellant
14.2.18

O R D E R

Ld. Pr. CS appearing on behalf of the appellant sought leave to file annual returns and balance sheets of the defaulting years along with the other documents proving that the company is a going concern.

For hearing list it on 20/03/2018.

Sd

(Jinan K.R.)
Member (J)